

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 08.01.2020										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	1712/2020	08.01.2020	WP (C) - 25807/2017	A. NANDA	C.O.	COURT NO. 8	Order Dtd. 2020-01-06			(Seat No -)
2	1713/2020	08.01.2020	WP (C) - 8886/2019	RATIKANT BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-01-06			(Seat No -)
3	1714/2020	08.01.2020	WP (C) - 26819/2019	SAROJ KUMAR PADHI	C.O.	COURT NO. 7	Order Dtd. 2020-01-06			(Seat No -)
4	1715/2020	08.01.2020	WP (C) - 26439/2019	SARADA NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-01-06			(Seat No -)
5	1716/2020	08.01.2020	WP (C) - 26945/2019	S. K. TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2020-01-06			(Seat No -)
6	1717/2020	08.01.2020	WP (C) - 26816/2019	SAROJ KUMAR PADHI	C.O.	COURT NO. 7	Order Dtd. 2020-01-06			(Seat No -)
7	1718/2020	08.01.2020	WP (C) - 17048/2019	P. C. SEJAPADA	C.O.	COURT NO. 9	Order Dtd. 2020-01-06		WRIT BRANCH-2	(Seat No - 9)

8	1719 /2020	08.01. 2020	WP(C) - 22291 /2019	P. N. NAYAK	C.O .	COUR T NO. 9	Order Dtd. 2020-01-06		(S ea t No - 9)
9	1720 /2020	08.01. 2020	WP(C) - 22293 /2019	P. N. NAYAK	C.O .	COUR T NO. 9	Order Dtd. 2020-01-06		(S ea t No - 9)
10	1721 /2020	08.01. 2020	WP(C) - 22296 /2019	P. N. NAYAK	C.O .	COUR T NO. 9	Order Dtd. 2020-01-06		(S ea t No - 9)
11	1722 /2020	08.01. 2020	WP(C) - 24060 /2019	B. BEHERA	C.O .	COUR T NO. 9	Order Dtd. 2020-01-06		(S ea t No - 9)
12	1723 /2020	08.01. 2020	WP(C) - 15251 /2012	PRADIPTA KUMAR MOHANTY	C.O .	CH	Order Dtd. 2020-01-06		(S ea t No - 9)
13	1724 /2020	08.01. 2020	WP(C) - 26374 /2019	NIRANJAN MALLICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-06		(S ea t No - 9)
14	1725 /2020	08.01. 2020	WP(C) - 6541/ 2019	R. K. OJHA	C.O .	COUR T NO. 9	Order Dtd. 2020-01-06		(S ea t No - 9)
15	1726 /2020	08.01. 2020	WP(C) - 27695 /2019	R. SINGH	C.O .	COUR T NO. 7	Order Dtd. 2020-01-06		(S ea t No - 9)
16	1727 /2020	08.01. 2020	CRLMP - 759/2 019	P. R. NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2020-01-06		(S ea t No - 9)

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17	1728/2020	08.01.2020	CRLMP - 1756/2019	PRASANT KUMAR MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-06			(Seat No - 9)
18	1729/2020	08.01.2020	WP (C) - 26398/2019	D. K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-01-06			(Seat No - 9)
19	1730/2020	08.01.2020	WP (C) - 26075/2019	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-06			(Seat No - 9)
20	1731/2020	08.01.2020	WP (C) - 26367/2019	P. K. LENKA	C.O.	COURT NO. 7	Order Dtd. 2020-01-06			(Seat No - 9)
21	1732/2020	08.01.2020	ABLAP L- 17901/2019	PRASANTA MAHALIK	GENERAL		Order Dtd. 2019-12-20			(Seat No - 9)
22	1733/2020	08.01.2020	ABLAP L- 17901/2019	PRASANTA MAHALIK	GENERAL		Order Dtd. 2019-12-20			(Seat No - 9)
23	1734/2020	08.01.2020	WP (C) - 12715/2016	S. S. MOHA PATRA	GENERAL		Order Dtd. 2018-03-06	WRIT BRANCH-7		(Seat No - 44)
24	1735/2020	08.01.2020	WP (C) - 22316/2018	P. PRADHAN	GENERAL		Order Dtd. 2019-08-20			(Seat No - 44)
25	1736/2020	08.01.2020	WP (C) -	P. K. BEHERA	C.O.	COURT	Order Dtd. 2019-02-13	WRIT BRANCH		(Seat No - 44)

	0		22613 /2018			NO. 3 OLD			CH-8	t No - 42)
2 6	1737 /202 0	08.01. 2020	WP(C) - 20994 /2019	P. K. JENA	GEN ERA L		Order Dtd. 2019-12-20			(S ea t No - 42)
2 7	1738 /202 0	08.01. 2020	BLAPL - 9536/ 2019	B. K. PATI	C.O .	COUR T NO. 2	Order Dtd. 2020-01-06			(S ea t No - 42)
2 8	1739 /202 0	08.01. 2020	WP(C) - 5892/ 2004	P. K. ROUT	GEN ERA L		Order Dtd. 2005-07-12	WRIT BRAN CH-4		(S ea t No - 17)
2 9	1740 /202 0	08.01. 2020	WP(C) - 22474 /2019	G. C. BARI K	GEN ERA L		Order Dtd. 2019-12-23			(S ea t No - 17)
3 0	1741 /202 0	08.01. 2020	WP(C) - 22475 /2019	G. C. BARI K	GEN ERA L		Order Dtd. 2019-12-23			(S ea t No - 17)
3 1	1742 /202 0	08.01. 2020	WP(C) - 6043/ 2002	R. K. SAHO O	GEN ERA L		Order Dtd. 2014-07-21	WRIT BRAN CH-8		(S ea t No - 40)
3 2	1743 /202 0	08.01. 2020	WP(C) - 24584 /2019	P. K. MOHA NTY	GEN ERA L		Order Dtd. 2019-12-23			(S ea t No - 40)

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333	1744/2020	08.01.2020	SA-181/2000	A. MOHANTY	GENERAL		Order Dtd. 2002-08-12	SECOND APPEAL	(Seat No - 2)
334	1745/2020	08.01.2020	CONTC - 1478/2018	G. K. JENA	GENERAL		Order Dtd. 2019-12-20		(Seat No - 2)
335	1746/2020	08.01.2020	WP (C) - 18236/2019	S. K. SAMANTRAY	GENERAL		Order Dtd. 2019-10-18		(Seat No - 2)
336	1747/2020	08.01.2020	WP (C) - 25360/2019	P. KARAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-19		(Seat No - 2)
337	1748/2020	08.01.2020	WP (C) - 25406/2014	R. K. JENA	GENERAL		Order Dtd. 2019-12-12		(Seat No - 2)
338	1749/2020	08.01.2020	WP (C) - 25389/2014	R. K. JENA	GENERAL		Order Dtd. 2019-12-12		(Seat No - 2)
339	1750/2020	08.01.2020	WP (C) - 27135/2019	S. B. BISWAL	GENERAL		Order Dtd. 2019-12-20		(Seat No - 2)
400	1751/2020	08.01.2020	WP (C) - 1989/2014	R. K. MOHA BHOI	GENERAL		Order Dtd. 2014-02-10	WRIT BRANCH-6	(Seat No - 35)
401	1752/2020	08.01.2020	WP (C) -	R. K. MOHA BHOI	GENERAL		Order Dtd. 2019-12-06		(Seat No - 35)

	0		13/2015		L														t No - 35)
4 2	1753 /202 0	08.01. 2020	WP(C) - 25728 /2019	D. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-01-06												(S ea t No - 35)
4 3	1754 /202 0	08.01. 2020	WP(C) - 21707 /2016	D. NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2020-01-06												(S ea t No - 35)
4 4	1755 /202 0	08.01. 2020	WP(C) - 6712/ 2009	K.C.NAYAK	GENERAL		Order Dtd. 2019-11-06												(S ea t No - 35)
4 5	1756 /202 0	08.01. 2020	WP(C) - 5451/ 2015	D. NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2020-01-06												(S ea t No - 35)
4 6	1757 /202 0	08.01. 2020	WA- 150/2 018	S.S.MOHAPATRA	GENERAL		Order Dtd. 2019-04-04										M.J. C.		(S ea t No - 1)
4 7	1758 /202 0	08.01. 2020	WP(C) - 7000/ 2015	D. NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2020-01-06												(S ea t No - 1)
4 8	1759 /202 0	08.01. 2020	WP(C) - 5451/ 2015	RAMAKANT MOHANTY	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2020-01-06												(S ea t No - 1)

49	1760/2020	08.01.2020	WP(C) - 7000/2015	RAMAKANT MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-06		(Seat No - 1)
50	1761/2020	08.01.2020	WP(C) - 7000/2015	DIPAK RAJ PATRI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-06		(Seat No - 1)
51	1762/2020	08.01.2020	WP(C) - 7000/2015	G. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-06		(Seat No - 1)
52	1763/2020	08.01.2020	WP(C) - 5451/2015	G. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-06		(Seat No - 1)
53	1764/2020	08.01.2020	WP(C) - 21707/2016	R. K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-06		(Seat No - 1)
54	1765/2020	08.01.2020	WP(C) - 7000/2015	R. K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-06		(Seat No - 1)
55	1766/2020	08.01.2020	RVWPE T- 422/2019	P. K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2020-01-06		(Seat No - 1)
56	1767/2020	08.01.2020	RVWPE T- 422/2019	P. K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2020-01-13		(Seat No - 1)

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57	1768/2020	08.01.2020	RVWPE T-422/2019	P. K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2020-01-06			(Seat No - 1)
58	1769/2020	08.01.2020	WP (C) - 20151/2016	S. B. . MOHAPATRA	GENERAL		Order Dtd. 5000-01-01			(Seat No - 1)
59	1770/2020	08.01.2020	WP (C) - 5044/2005	RATIKANT BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-01-06			(Seat No - 1)
60	1771/2020	08.01.2020	WP (C) - 27849/2019	C. R. SATAPATHY	C.O.	COURT NO. 22	Order Dtd. 2020-01-06			(Seat No - 1)
61	1772/2020	08.01.2020	WP (C) - 27871/2019	K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-06			(Seat No - 1)
62	1773/2020	08.01.2020	WP (C) - 27374/2019	ANIL SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Seat No - 1)
63	1774/2020	08.01.2020	WP (C) - 27369/2019	ANIL SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-03			(Seat No - 1)
64	1775/2020	08.01.2020	WP (C) - 27940/2019	S. K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2020-01-06			(Seat No - 1)
65	1776/2020	08.01.2020	WP (C) - 27866/2019	SUMANTA DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-06			(Seat No - 1)

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6 6	1777 /202 0	08.01. 2020	WP (C) - 27540 /2019	TRILOCHA N BAG	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 1)
6 7	1778 /202 0	08.01. 2020	WP (C) - 20/20 20	P. K. LENKA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 1)
6 8	1779 /202 0	08.01. 2020	WP (C) - 28404 /2019	MR. BHOJA RAJ SETH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 1)
6 9	1780 /202 0	08.01. 2020	WP (C) - 28405 /2019	L. D. SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 1)
7 0	1781 /202 0	08.01. 2020	WP (C) - 27820 /2019	RITA SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 1)
7 1	1782 /202 0	08.01. 2020	OJC- 2186/ 1987	S. MOHANTY	GEN ERA L		PetitionAnnexure,			(S ea t No - 1)
7 2	1783 /202 0	08.01. 2020	WP (C) - 28406 /2019	L. D. SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 1)
7 3	1784 /202 0	08.01. 2020	WP (C) - 27814 /2019	M/S. RABI NDRA KUMAR PATNAIK	C.O .	CHIE F JUST ICE' S	Order Dtd. 2020-01-03			(S ea t No - 1)

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74	1785/2020	08.01.2020	WP(C) - 27810/2019	M/S. RABINDRA KUMAR PATNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 1)
75	1786/2020	08.01.2020	OJC-218/1987	S. MOHANTY	GENERAL		Order Dtd. 1992-09-04		(Seat No - 1)
76	1787/2020	08.01.2020	WP(C) - 27806/2019	A. K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 1)
77	1788/2020	08.01.2020	WP(C) - 27160/2019	NANDA KISHORE ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 1)
78	1789/2020	08.01.2020	RVWPE T-121/2019	S. S. MOHA PATRA	GENERAL		Order Dtd. 2019-04-30	CIVIL REVISION	(Seat No - 1)
79	1790/2020	08.01.2020	WP(C) - 28735/2019	M/S. SRIKANTA MAHUNTA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 1)
80	1791/2020	08.01.2020	WP(C) - 28737/2019	M/S. SRIKANTA MAHUNTA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 1)
81	1792/2020	08.01.2020	WP(C) - 28740/2019	M/S. SRIKANTA MAHUNTA	C.O.	CHIEF JUSTICE'S	Order Dtd. 2020-01-03		(Seat No

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8 2	1793 /202 0	08.01. 2020	MACA- 976/2 013	G. S. MOHA NTY	GEN ERA L		Order Dtd. 2016-10-22		MISC . APPE AL SEC.	(S ea t No - 1)
8 3	1794 /202 0	08.01. 2020	WP (C) - 28743 /2019	M/S. BHOJ RAJ SETH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 1)
8 4	1795 /202 0	08.01. 2020	TRP (C))- 173/2 017	T. K. MISH RA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019-12-20			(S ea t No - 1)
8 5	1796 /202 0	08.01. 2020	CMAPL - 25/20 17	SASMI REKHA MALLICK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019-12-23			(S ea t No - 1)
8 6	1797 /202 0	08.01. 2020	WP (C) - 16283 /2019	P. C. ACHA RYA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 1)
8 7	1798 /202 0	08.01. 2020	ITA- 126/2 004	SASHMI REKHA MALLICK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2016-12-21		CIVI L REVI SION	(S ea t No - 5)
8 8	1799 /202 0	08.01. 2020	CRLMP - 985/2 018	R. K. MOHA BHOI	GEN ERA L		Order Dtd. 2019-12-18			(S ea t No - 5)
8 9	1800 /202 0	08.01. 2020	CRLRE V- 613/2	S. K. GIRI	C.O .	COUR T NO.	Order Dtd. 2020-01-03			(S ea t

			016			7			No - 5)
90	1801/2020	08.01.2020	WP (C) - 26691/2017	P. R. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		(Seat No - 5)
91	1802/2020	08.01.2020	WP (C) - 26691/2017	TAPAN KUMAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		(Seat No - 5)
92	1803/2020	08.01.2020	CRLMC - 1677/2019	N. K. SATA PATHY	GENERAL		Order Dtd. 2019-12-12		(Seat No - 5)
93	1804/2020	08.01.2020	WP (C) - 27076/2019	P. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 5)
94	1805/2020	08.01.2020	WP (C) - 27066/2019	CHINTU SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 5)
95	1806/2020	08.01.2020	CRLMC - 1687/2019	N. K. SATA PATHY	GENERAL		Order Dtd. 2019-12-12		(Seat No - 5)
96	1807/2020	08.01.2020	WP (C) - 27083/2019	BIBEKANA NDA MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 5)
97	1808/2020	08.01.2020	FAO-696/2014	P. K. LENKA	GENERAL		Order Dtd. 2019-12-12		(Seat No -

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98	1809/2020	08.01.2020	ABLAP L-16842/2019	B. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2019-11-26			(Seat No - 5)
99	1810/2020	08.01.2020	BLAPL - 9857/2019	S.S.BISWAL	GENERAL		Order Dtd. 2019-12-05			(Seat No - 5)
100	1811/2020	08.01.2020	WP (C) - 27089/2019	B. N. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 5)
101	1812/2020	08.01.2020	WP (C) - 27086/2019	BIBEKANA NDA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 5)
102	1813/2020	08.01.2020	WP (C) - 27146/2019	T. K. CHOUDHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 5)
103	1814/2020	08.01.2020	WP (C) - 28376/2019	CHINTU SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 5)
104	1815/2020	08.01.2020	RSA-295/2002	H. K. SAHO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2003-02-24	SECOND APPELLAL		(Seat No - 3)
105	1816/2020	08.01.2020	OJC-2549/1987	P. K. JENA	GENERAL		Judgement Dtd. 1992-03-26			(Seat No -)

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1 0 6	1817 /202 0	08.01. 2020	CRLMC - 2310/ 2019	S.K. JENA	C.O .	COUR T NO. 1	Order Dtd. 2020-01-06			(S ea t No - 3)
1 0 7	1818 /202 0	08.01. 2020	WP (C) - 28377 /2019	I. PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 3)
1 0 8	1819 /202 0	08.01. 2020	WP (C) - 28378 /2019	CHINTU SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 3)
1 0 9	1820 /202 0	08.01. 2020	CRLMC - 2726/ 2017	NIRANJAN ROUT	C.O .	COUR T NO. 2	Order Dtd. 2020-01-06			(S ea t No - 3)
1 1 0	1821 /202 0	08.01. 2020	FA- 13/19 72	S.K.SING H	GEN ERA L		Judgement Dtd. 1991-12- 19			(S ea t No - 3)
1 1 1	1822 /202 0	08.01. 2020	CRLMC - 2726/ 2017	P.K. LENKA	C.O .	COUR T NO. 2	Order Dtd. 2020-01-06			(S ea t No - 3)
1 1 2	1823 /202 0	08.01. 2020	WP (C) - 28380 /2019	CHINTU SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 3)
1 1 3	1824 /202 0	08.01. 2020	WP (C) - 28295 /2019	M. R. ROUTRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 3)

114	1825/2020	08.01.2020	CRLMC - 2994/2019	SACHINDR A KANHAR	C.O.	DR (J)	Order Dtd. 2020-01-02		(Seat No - 3)
115	1826/2020	08.01.2020	WP(C) - 28292/2019	M. R. ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 3)
116	1827/2020	08.01.2020	CRLMC - 2995/2019	SACHINDR A KANHAR	C.O.	DR (J)	Order Dtd. 2020-01-02		(Seat No - 3)
117	1828/2020	08.01.2020	WP(C) - 28296/2019	PRAKASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 3)
118	1829/2020	08.01.2020	CRLMC - 3096/2019	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-06		(Seat No - 3)
119	1830/2020	08.01.2020	WP(C) - 28299/2019	PRAKASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 3)
120	1831/2020	08.01.2020	CRLMC - 3275/2019	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-01-02		(Seat No - 3)
121	1832/2020	08.01.2020	WP(C) - 28301/2019	PRAKASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 3)
1	1833	08.01.	WP(C)	TAPAN	C.O.	CHIEF	Order Dtd. 2020-01-03		(S

2 2	/202 0	2020	- 28355 /2019	SWAIN	.	F JUST ICE' S COUR T			ea t No - 3)
1 2 3	1834 /202 0	08.01. 2020	CRLMC - 3320/ 2019	M.K. PANI	C.O .	COUR T NO. 1	Order Dtd. 2020-01-02		(S ea t No - 3)
1 2 4	1835 /202 0	08.01. 2020	WP(C) - 28264 /2019	PRAKASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		(S ea t No - 3)
1 2 5	1836 /202 0	08.01. 2020	ABLAP L- 18586 /2019	MAHES DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 3)
1 2 6	1837 /202 0	08.01. 2020	ABLAP L- 18592 /2019	M.R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 3)
1 2 7	1838 /202 0	08.01. 2020	WP(C) - 28267 /2019	M. R. ROUTRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		(S ea t No - 3)
1 2 8	1839 /202 0	08.01. 2020	ABLAP L- 18615 /2019	B. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 3)
1 2 9	1840 /202 0	08.01. 2020	FAO- 696/2 018	B. S. SWAI N	GEN ERA L		Order Dtd. 2019-10-18		(S ea t No - 3)
1 3 0	1841 /202 0	08.01. 2020	WP(C) - 28269	M. R. ROUTRAY	C.O .	CHIE F JUST	Order Dtd. 2020-01-03		(S ea t

			/2019			ICE' S COUR T			No - 3)
1 3 1	1842 /202 0	08.01. 2020	WP(C) - 28270 /2019	PRAKASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		(S ea t No - 3)
1 3 2	1843 /202 0	08.01. 2020	WP(C) - 22538 /2019	P.L. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07	WRIT BRAN CH-3	(S ea t No - 28)
1 3 3	1844 /202 0	08.01. 2020	WP(C) - 28271 /2019	M. R. ROUTRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		(S ea t No - 28)
1 3 4	1845 /202 0	08.01. 2020	WP(C) - 28274 /2019	M. R. ROUTRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		(S ea t No - 28)
1 3 5	1846 /202 0	08.01. 2020	ABLAP L- 18617 /2019	JAYAKRIS HNA MOHAPATR A	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 28)
1 3 6	1847 /202 0	08.01. 2020	ABLAP L- 18623 /2019	A.K. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 28)
1 3 7	1848 /202 0	08.01. 2020	ABLAP L- 18632 /2019	S.P. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 28)

138	1849/2020	08.01.2020	WP(C) - 5628/2003	M.N. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-04		(Seat No - 28)
139	1850/2020	08.01.2020	WP(C) - 16283/2019	S.R. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 28)
140	1851/2020	08.01.2020	WP(C) - 1934/2009	P.C. MOHANTY	C.O.	IN CHAMBERS	Order Dtd. 2020-01-06		(Seat No - 28)
141	1852/2020	08.01.2020	WP(C) - 1934/2009	G. SUNDARA	C.O.	IN CHAMBERS	Order Dtd. 2020-01-06		(Seat No - 28)
142	1853/2020	08.01.2020	WP(C) - 16476/2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-06		(Seat No - 28)
143	1854/2020	08.01.2020	WP(C) - 27955/2019	P.C. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-06		(Seat No - 28)
144	1855/2020	08.01.2020	WP(C) - 28800/2019	S.P. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-01-06		(Seat No - 28)
145	1856/2020	08.01.2020	WP(C) - 28869/2019	P.C. ACHARYA	C.O.	COURT NO. 22	Order Dtd. 2020-01-06		(Seat No - 28)

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1 4 6	1857 /202 0	08.01. 2020	WP (C) - 28872 /2019	MR. P. C. A CHARYA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 28)
1 4 7	1858 /202 0	08.01. 2020	WP (C) - 27036 /2019	MADAN DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-02	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 8)
1 4 8	1859 /202 0	08.01. 2020	WP (C) - 28275 /2019	PRAKASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 8)
1 4 9	1860 /202 0	08.01. 2020	WP (C) - 10344 /2011	N. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-02			(S ea t No - 10 8)
1 5 0	1861 /202 0	08.01. 2020	WP (C) - 28379 /2019	I. PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 8)
1 5 1	1862 /202 0	08.01. 2020	WP (C) - 25583 /2017	NIRANJAN ROUT	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-02			(S ea t No - 10 8)
1 5 2	1863 /202 0	08.01. 2020	WP (C) - 27155 /2019	NANDA KISHORE ROUT	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03			(S ea t No - 10 8)

153	1864/2020	08.01.2020	WP(C) - 4511/2018	S.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23		(Seat No - 108)
154	1865/2020	08.01.2020	WP(C) - 29639/2019	M.R. ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 108)
155	1866/2020	08.01.2020	ABLAP L- 18629/2019	NANDA KISHORE ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 108)
156	1867/2020	08.01.2020	WP(C) - 28315/2019	P.K. MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 108)
157	1868/2020	08.01.2020	WP(C) - 28309/2019	PRAKASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 108)
158	1869/2020	08.01.2020	ABLAP L- 18553/2019	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 108)
159	1870/2020	08.01.2020	WP(C) - 28303/2019	PRAKASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 108)
160	1871/2020	08.01.2020	WP(C) - 28255/2019	PRAKASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03		(Seat No - 108)

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1 6 1	1872 /202 0	08.01. 2020	WP (C) - 28261 /2019	PRAKASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-03		(S ea t No - 10 8)
1 6 2	1873 /202 0	08.01. 2020	ABLAP L- 18591 /2019	BALARAM SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 10 8)
1 6 3	1874 /202 0	08.01. 2020	WP (C) - 28262 /2019	SUMANTA	C.O .	CHIE F JUST ICE' S COUR T			(S ea t No - 10 8)
1 6 4	1875 /202 0	08.01. 2020	ABLAP L- 15344 /2019	P. K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2020-01-03		(S ea t No - 10 8)
1 6 5	1876 /202 0	08.01. 2020	WP (C) - 28672 /2019	P.K. BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2020-01-07		(S ea t No - 10 8)
1 6 6	1877 /202 0	08.01. 2020	ABLAP L- 18126 /2019	B. DAS	C.O .	COUR T NO. 1	Order Dtd. 2020-01-07		(S ea t No - 10 8)
1 6 7	1878 /202 0	08.01. 2020	WP (C) - 28357 /2019	A.K. MISHRA	C.O .	COUR T NO. 7	Order Dtd. 2020-01-07		(S ea t No - 10 8)
1	1879	08.01.	ABLAP	P. B.	C.O	COUR	Order Dtd. 2020-01-07		(S

68	/2020	2020	L-18145/2019	SENAPATI	.	T NO. 1				eat No - 108)
169	1880/2020	08.01.2020	WP(C) - 124/2020	M.R. ROUSTRAY	C.O.	COURT NO. 7	Order Dtd. 2020-01-07		WRIT BRANCH-1	(Seat No - 1)
170	1881/2020	08.01.2020	WP(C) - 27629/2019	R.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-01-07		WRIT BRANCH-6	(Seat No - 24)
171	1882/2020	08.01.2020	WP(C) - 28353/2019	A.K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-07			(Seat No - 24)
172	1883/2020	08.01.2020	WP(C) - 21611/2019	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-03			(Seat No - 24)
173	1884/2020	08.01.2020	WP(C) - 28356/2019	A.K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-07			(Seat No - 24)
174	1885/2020	08.01.2020	ABLAP L-18146/2019	A. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-01-07			(Seat No - 24)
175	1886/2020	08.01.2020	ABLAP L-18546/2019	P. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 24)

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176	1887/2020	08.01.2020	WP (C) - 194/2020	J. J. PARIDA	C.O.	COURT NO. 7	Order Dtd. 2020-01-07		WRIT BRANCH-1	(Seat No - 1)
177	1888/2020	08.01.2020	ABLAP L- 18542/2019	B. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 1)
178	1889/2020	08.01.2020	WP (C) - 4943/2018	B. K. MOHARANA	C.O.	COURT NO. 9	Order Dtd. 2020-01-07			(Seat No - 1)
179	1890/2020	08.01.2020	WP (C) - 27139/2019	S. B. BISWAL	GENERAL		Order Dtd. 2019-12-20			(Seat No - 1)
180	1891/2020	08.01.2020	ABLAP L- 18548/2019	P. B. SENAPATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 1)
181	1892/2020	08.01.2020	BLAPL - 8626/2019	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2020-01-07			(Seat No - 1)
182	1893/2020	08.01.2020	ABLAP L- 18550/2019	P. K. PANI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 1)
183	1894/2020	08.01.2020	WP (C) - 27478/2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-07		WRIT BRANCH-4	(Seat No - 38)
184	1895/2020	08.01.2020	WP (C) - 27591	DEBENDRA BEHERA	C.O.	COURT NO.	Order Dtd. 2020-01-07			(Seat No - 1)

			/2019			8			No - 38)
185	1896/2020	08.01.2020	ABLAP L-18552/2019	JYOTISH R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 38)
186	1897/2020	08.01.2020	ABLAP L-18555/2019	NIRANJAN PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 38)
187	1898/2020	08.01.2020	WP (C) - 27920/2019	N. K. SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-07		(Seat No - 38)
188	1899/2020	08.01.2020	ABLAP L-18619/2019	M. R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 38)
189	1900/2020	08.01.2020	WP (C) - 27588/2019	P. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-01-07		(Seat No - 38)
190	1901/2020	08.01.2020	ABLAP L-18557/2019	R. K. DEHURI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 38)
191	1902/2020	08.01.2020	WP (C) - 27552/2019	S. K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020-01-07		(Seat No - 38)

192	1903/2020	08.01.2020	WP (C) - 27551/2019	S.K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020-01-07		(Seat No - 38)
193	1904/2020	08.01.2020	ABLAP L- 18561/2019	GANESH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 38)
194	1905/2020	08.01.2020	WP (C) - 27548/2019	S.K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020-01-07		(Seat No - 38)
195	1906/2020	08.01.2020	ABLAP L- 18567/2019	GANESH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 38)
196	1907/2020	08.01.2020	WP (C) - 27934/2019	P.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-01-07		(Seat No - 38)
197	1908/2020	08.01.2020	ABLAP L- 18568/2019	P. K. SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 38)
198	1909/2020	08.01.2020	WP (C) - 28002/2019	DEBENDRA BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-01-07		(Seat No - 38)
199	1910/2020	08.01.2020	ABLAP L- 18573/2019	ARUN KUMAR JATI	C.O.	COURT NO. 9	Order Dtd. 2020-01-07		(Seat No - 38)

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2 0 0	1911 /202 0	08.01. 2020	WP (C) - 28004 /2019	DEBENDRA BEHERA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07			(S ea t No - 38)
2 0 1	1912 /202 0	08.01. 2020	WP (C) - 28006 /2019	DEBENDRA BEHERA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07			(S ea t No - 38)
2 0 2	1913 /202 0	08.01. 2020	ABLAP L- 18574 /2019	B.K.MOHA NTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 38)
2 0 3	1914 /202 0	08.01. 2020	WP (C) - 28154 /2019	G.C. JENA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07			(S ea t No - 38)
2 0 4	1915 /202 0	08.01. 2020	ABLAP L- 18577 /2019	P. R. NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 38)
2 0 5	1916 /202 0	08.01. 2020	WP (C) - 27823 /2019	A.K. PANDA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-06			(S ea t No - 38)
2 0 6	1917 /202 0	08.01. 2020	WP (C) - 24584 /2019	PRASANJI T BEHERA	GEN ERA L		Order Dtd. 2019-12-23			(S ea t No - 38)
2	1918	08.01.	CRLMC	SAMIR	C.O	COUR	Order Dtd. 2020-01-06			(S

07	/2020	2020	- 3327/ 2019	BARIK	.	T NO. 1				ea t No - 38)
208	1919 /2020	08.01. 2020	CRLMC - 3390/ 2018	T. K. NAYAK	GEN ERA L		Order Dtd. 2020-01-27 Entire Order,		CRIM INAL MISC -3	(S ea t No - 12)
209	1920 /2020	08.01. 2020	WP(C) - 10638 /2004	H. TRIPATHY	C.O .	COUR T NO. 22	Order Dtd. 2020-01-03			(S ea t No - 12)
210	1921 /2020	08.01. 2020	CRLMC - 3316/ 2019	A.K. JENA	C.O .	COUR T NO. 1	Order Dtd. 2020-01-06			(S ea t No - 12)
211	1922 /2020	08.01. 2020	CRLMC - 3113/ 2019	A.K. ROUL	C.O .	COUR T NO. 1	Order Dtd. 2020-01-06			(S ea t No - 12)
212	1923 /2020	08.01. 2020	ABLAP L- 18143 /2019	DINESH KUMAR MALLICK	C.O .	COUR T NO. 1	Order Dtd. 2020-01-07			(S ea t No - 12)
213	1924 /2020	08.01. 2020	CRLMC - 1239/ 2018	K. SAHOO	C.O .	COUR T NO. 9	Order Dtd. 2020-01-06			(S ea t No - 12)
214	1925 /2020	08.01. 2020	ABLAP L- 18551 /2019	P.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 12)

										12)
215	1926/2020	08.01.2020	CRLMC - 1239/2018	M/S.S.K. BHANJADE O	C.O.	COURT NO. 9	Order Dtd. 2020-01-06			(Seat No - 12)
216	1927/2020	08.01.2020	ABLAP L- 18560/2019	H.K. BHOL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 12)
217	1928/2020	08.01.2020	ABLAP L- 18581/2019	CHINTU SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 12)
218	1929/2020	08.01.2020	ABLAP L- 18562/2019	G.S. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 12)
219	1930/2020	08.01.2020	ABLAP L- 18578/2019	SUDHANSU SEKHAR PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 12)
220	1931/2020	08.01.2020	ABLAP L- 18731/2019	S. K. LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 12)
221	1932/2020	08.01.2020	ABLAP L- 18749/2019	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 12)
222	1933/2020	08.01.2020	ABLAP L-	GANESH SAHOO	C.O.	COURT	Order Dtd. 2020-01-07			(Sea

2	0		18564 /2019			NO. 9 OLD				t No - 12)
2 2 3	1934 /202 0	08.01. 2020	ABLAP L- 18565 /2019	G.S. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 12)
2 2 4	1935 /202 0	08.01. 2020	ABLAP L- 18735 /2019	SAPAN KUMAR LENKA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 12)
2 2 5	1936 /202 0	08.01. 2020	ABLAP L- 18570 /2019	P.K. JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 12)
2 2 6	1937 /202 0	08.01. 2020	CRLMC - 2708/ 2019	SACHINDR A KANHAR	C.O .	COUR T NO. 1	Order Dtd. 2020-01-13		CRMI NAL MISC -2	(S ea t No - 11)
2 2 7	1938 /202 0	08.01. 2020	ABLAP L- 18633 /2019	SAMIR BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 11)
2 2 8	1939 /202 0	08.01. 2020	ABLAP L- 18572 /2019	BALARAM SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 11)
2 2 9	1940 /202 0	08.01. 2020	RSA- 285/2 004	M.R.BARI K	GEN ERA L		ExhibitsLower Court Record,		SECO ND APPE AL	(S ea t No - 4)

230	1941/2020	08.01.2020	ABLAP L-18579/2019	S.K. SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 4)
231	1942/2020	08.01.2020	ABLAP L-18580/2019	S.K. SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 4)
232	1943/2020	08.01.2020	ABLAP L-18644/2019	S. ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 4)
233	1944/2020	08.01.2020	WP (C) - 29210/2019	D. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-06			(Seat No - 4)
234	1945/2020	08.01.2020	WP (C) - 27543/2019	S.K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020-01-07			(Seat No - 4)
235	1946/2020	08.01.2020	WP (C) - 26293/2019	A.K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2020-01-07			(Seat No - 4)
236	1947/2020	08.01.2020	WP (C) - 26995/2019	S.K. RATH	C.O.	COURT NO. 8	Order Dtd. 2020-01-07			(Seat No - 4)
237	1948/2020	08.01.2020	WP (C) - 29575/2019	SATYAJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-01-06			(Seat No - 4)
238	1949/2020	08.01.2020	WP (C) - 29276/2019	D. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2020-01-06			(Seat No - 4)

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2 3 9	1950 /202 0	08.01. 2020	WP (C) - 29161 /2019	NIRANJAN MALLICK	C.O .	COUR T NO. 8	Order Dtd. 2020-01-06			(S ea t No - 4)
2 4 0	1951 /202 0	08.01. 2020	WP (C) - 29160 /2019	NIRANJAN MALLICK	C.O .	COUR T NO. 8	Order Dtd. 2020-01-06			(S ea t No - 4)
2 4 1	1952 /202 0	08.01. 2020	WP (C) - 29232 /2019	NIRANJAN MALLICK	C.O .	COUR T NO. 8	Order Dtd. 2020-01-06			(S ea t No - 4)
2 4 2	1953 /202 0	08.01. 2020	WP (C) - 29225 /2019	D. BISWAL	C.O .	COUR T NO. 8	Order Dtd. 2020-01-06			(S ea t No - 4)
2 4 3	1954 /202 0	08.01. 2020	WP (C) - 29221 /2019	D. BISWAL	C.O .	COUR T NO. 8	Order Dtd. 2020-01-06			(S ea t No - 4)
2 4 4	1955 /202 0	08.01. 2020	WP (C) - 29220 /2019	D. BISWAL	C.O .	COUR T NO. 8	Order Dtd. 2020-01-06			(S ea t No - 4)
2 4 5	1956 /202 0	08.01. 2020	WP (C) - 11685 /2015	B. M. BHUYAN	C.O .	COUR T NO. 3	Order Dtd. 2020-01-06			(S ea t No - 4)
2 4 6	1957 /202 0	08.01. 2020	WP (C) - 29215 /2019	D. BISWAL	C.O .	COUR T NO. 3	Order Dtd. 2020-01-06			(S ea t No - 4)
2 4 7	1958 /202 0	08.01. 2020	WP (C) - 29214 /2019	D. BISWAL	C.O .	COUR T NO. 3	Order Dtd. 2020-01-06			(S ea t No

										- 4)
2 4 8	1959 /202 0	08.01. 2020	WP (C) - 29211 /2019	D. BISWAL	C.O .	COUR T NO. 3	Order Dtd. 2020-01-06			(S ea t No - 4)
2 4 9	1960 /202 0	08.01. 2020	ABLAP L- 18689 /2019	S.K. TRIPATHY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 5 0	1961 /202 0	08.01. 2020	ABLAP L- 18640 /2019	J. MANTRI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 5 1	1962 /202 0	08.01. 2020	ABLAP L- 18642 /2019	GANESH SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 5 2	1963 /202 0	08.01. 2020	ABLAP L- 18594 /2019	R.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 5 3	1964 /202 0	08.01. 2020	ABLAP L- 18690 /2019	ASHOK KUMAR RANA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 5 4	1965 /202 0	08.01. 2020	ABLAP L- 18603 /2019	S. BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 5 5	1966 /202 0	08.01. 2020	ABLAP L- 18611 /2019	BALARAM SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 5 6	1967 /202 0	08.01. 2020	ABLAP L- 18224	S. N. MOHANTY	C.O .	COUR T NO.	Order Dtd. 2020-01-07			(S ea t

			/2019			1				No - 4)
2 5 7	1968 /202 0	08.01. 2020	ABLAP L- 18646 /2019	SARAT DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 5 8	1969 /202 0	08.01. 2020	ABLAP L- 18614 /2019	S.R. PANI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 5 9	1970 /202 0	08.01. 2020	ABLAP L- 18643 /2019	JAGANNAT H KAMILA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 6 0	1971 /202 0	08.01. 2020	ABLAP L- 18556 /2019	P.K. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 6 1	1972 /202 0	08.01. 2020	ABLAP L- 18647 /2019	P. K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 6 2	1973 /202 0	08.01. 2020	ABLAP L- 18729 /2019	P.K. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 6 3	1974 /202 0	08.01. 2020	ABLAP L- 18649 /2019	S. R. PATNAIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 6 4	1975 /202 0	08.01. 2020	ABLAP L- 18651 /2019	HEMANTA KUMAR TRIPATHY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 6	1976 /202	08.01. 2020	CRLMC -	G.JAYASI NGH	C.O .	COUR T	Order Dtd. 2020-01-06			(S ea

5	0		3176/ 2019			NO. 1				t No - 4)
2 6 6	1977 /202 0	08.01. 2020	ABLAP L- 18655 /2019	GANESH SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 6 7	1978 /202 0	08.01. 2020	WP (C) - 28757 /2019	SARAT DASH	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07			(S ea t No - 4)
2 6 8	1979 /202 0	08.01. 2020	ABLAP L- 18661 /2019	H. K. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 6 9	1980 /202 0	08.01. 2020	ABLAP L- 18661 /2019	SUVENDU BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 7 0	1981 /202 0	08.01. 2020	WP (C) - 28916 /2019	S. K. RATH	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07			(S ea t No - 4)
2 7 1	1982 /202 0	08.01. 2020	ABLAP L- 18664 /2019	PRAFULLA KU. BISWA L	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2 7 2	1983 /202 0	08.01. 2020	WP (C) - 28973 /2019	A. K. JATI	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07			(S ea t No - 4)
2 7 3	1984 /202 0	08.01. 2020	ABLAP L- 18641 /2019	JYOTI PRAKASH KAR	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
2	1985	08.01.	WP (C)	D.	C.O	COUR	Order Dtd. 2020-01-06			(S

74	/2020	2020	- 29205 /2019	BISWAL	.	T NO. 8				ea t No - 4)
275	1986 /2020	08.01. 2020	ABLAP L- 18717 /2019	GANESWAR JAYASINGH	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
276	1987 /2020	08.01. 2020	WP (C) - 26985 /2019	P.K. SWAIN	C.O .	COURT NO. 8	Order Dtd. 2020-01-06			(S ea t No - 4)
277	1988 /2020	08.01. 2020	ABLAP L- 18719 /2019	NIRANJAN PANDA	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 4)
278	1989 /2020	08.01. 2020	WP (C) - 26372 /2019	K.K. JENA	C.O .	COURT NO. 8	Order Dtd. 2020-01-06			(S ea t No - 4)
279	1990 /2020	08.01. 2020	BLAPL - 2974/ 2018	SANJAY KUMAR BEHERA	C.O .	COURT NO. 10	Order Dtd. 2020-01-07	CRIM INAL MISC -3		(S ea t No - 14)
280	1991 /2020	08.01. 2020	WP (C) - 28365 /2019	G.C. JENA	C.O .	COURT NO. 8	Order Dtd. 2020-01-07			(S ea t No - 14)
281	1992 /2020	08.01. 2020	ABLAP L- 18665 /2019	SARAT DASH	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 14)
282	1993 /2020	08.01. 2020	WP (C) - 28461	S.K. SAHOO	C.O .	COURT NO.	Order Dtd. 2020-01-07			(S ea t

			/2019			8			No - 14)
283	1994/2020	08.01.2020	ABLAP L-18669/2019	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 14)
284	1995/2020	08.01.2020	WP (C) - 95/2020	CHINTU SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-01-07		(Seat No - 14)
285	1996/2020	08.01.2020	ABLAP L-18671/2019	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 14)
286	1997/2020	08.01.2020	ABLAP L-18675/2019	ASHOK KU. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 14)
287	1998/2020	08.01.2020	WP (C) - 23939/2012	B. KK. LENKA	C.O.	COURT NO. 1	Order Dtd. 2019-11-08		(Seat No - 14)
288	1999/2020	08.01.2020	ABLAP L-18677/2019	SAILENDRA BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 14)
289	2000/2020	08.01.2020	WP (C) - 27293/2019	B. K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-01-06		(Seat No - 14)

290	2001/2020	08.01.2020	ABLAP L-18682/2019	PRAMOD JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 14)
291	2002/2020	08.01.2020	WP(C) - 27288/2019	B.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-01-06		(Seat No - 14)
292	2003/2020	08.01.2020	ABLAP L-18693/2019	ARUN KUMAR JATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 14)
293	2004/2020	08.01.2020	WP(C) - 12/2020	R.K. BISOI	C.O.	COURT NO. 8	Order Dtd. 2020-01-07		(Seat No - 14)
294	2005/2020	08.01.2020	WP(C) - 25541/2019	A.K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2020-01-07		(Seat No - 14)
295	2006/2020	08.01.2020	ABLAP L-18703/2019	J. D. MUDULI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 14)
296	2007/2020	08.01.2020	ABLAP L-18711/2019	H. K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 14)
297	2008/2020	08.01.2020	WP(C) - 26301/2019	A.K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2020-01-07		(Seat No - 14)

										- 14)
2 9 8	2009 /202 0	08.01. 2020	ABLAP L- 18713 /2019	SK. KALIM UDDIN	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 14)
2 9 9	2010 /202 0	08.01. 2020	WP (C) - 27546 /2019	S. K. RATH	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07			(S ea t No - 14)
3 0 0	2011 /202 0	08.01. 2020	ABLAP L- 18723 /2019	R. K. DEHURI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 14)
3 0 1	2012 /202 0	08.01. 2020	ABLAP L- 18722 /2019	B. N. SAHU	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-24			(S ea t No - 14)
3 0 2	2013 /202 0	08.01. 2020	BLAPL - 8547/ 2019	B. P. TUNGA	C.O .	COUR T NO. 3	Order Dtd. 2020-01-06			(S ea t No - 14)
3 0 3	2014 /202 0	08.01. 2020	WP (C) - 27611 /2019	DEBENDRA BEHERA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-06			(S ea t No - 14)
3 0 4	2015 /202 0	08.01. 2020	BLAPL - 8545/ 2019	B. P. TUNGA	C.O .	COUR T NO. 3	Order Dtd. 2020-01-06			(S ea t No - 14)
3	2016	08.01.	WP (C)	D.	C.O	COUR	Order Dtd. 2020-01-06			(S

05	/2020	2020	- 29207 /2019	BISWAL	.	T NO. 3				ea t No - 14)
306	2017 /2020	08.01. 2020	BLAPL - 8544/ 2019	B. P. TUNGA	C.O .	COUR T NO. 3	Order Dtd. 2020-01-06			(S ea t No - 14)
307	2018 /2020	08.01. 2020	BLAPL - 6235/ 2019	B. P. TUNGA	C.O .	COUR T NO. 1	Order Dtd. 2020-01-06			(S ea t No - 14)
308	2019 /2020	08.01. 2020	WP (C) - 28254 /2019	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2020-01-06			(S ea t No - 14)
309	2020 /2020	08.01. 2020	WP (C) - 28534 /2019	M/S.S.K. PADHI	C.O .	COUR T NO. 7	Order Dtd. 2020-01-07			(S ea t No - 14)
310	2021 /2020	08.01. 2020	WP (C) - 28252 /2019	SATYAJIT SAMAL	C.O .	COUR T NO. 7	Order Dtd. 2020-01-06			(S ea t No - 14)
311	2022 /2020	08.01. 2020	WP (C) - 28531 /2019	M/S.S.K. PADHI	C.O .	COUR T NO. 7	Order Dtd. 2020-01-07			(S ea t No - 14)
312	2023 /2020	08.01. 2020	WP (C) - 28251 /2019	SATYAJIT SAMAL	C.O .	COUR T NO. 8	Order Dtd. 2020-01-06			(S ea t No - 14)

										14)
3 1 3	2024 /202 0	08.01. 2020	WP (C) - 28535 /2019	M/S.S.K. PADHI	C.O .	COUR T NO. 7	Order Dtd. 2020-01-07			(S ea t No - 14)
3 1 4	2025 /202 0	08.01. 2020	WP (C) - 28157 /2019	G.C. JENA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07			(S ea t No - 14)
3 1 5	2026 /202 0	08.01. 2020	WP (C) - 28363 /2019	MANASI SETHI	C.O .	COUR T NO. 7	Order Dtd. 2020-01-07			(S ea t No - 14)
3 1 6	2027 /202 0	08.01. 2020	WP (C) - 28161 /2019	G.C. JENA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07			(S ea t No - 14)
3 1 7	2028 /202 0	08.01. 2020	WP (C) - 28490 /2019	PRADEEP KUMAR JENA	C.O .	COUR T NO. 7	Order Dtd. 2020-01-07			(S ea t No - 14)
3 1 8	2029 /202 0	08.01. 2020	WP (C) - 28170 /2019	G.C. JENA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07			(S ea t No - 14)
3 1 9	2030 /202 0	08.01. 2020	WP (C) - 26957 /2019	PRADIPTA KUMAR MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2020-01-06			(S ea t No - 14)
3 2	2031 /202 0	08.01. 2020	WP (C) -	R.K. MOHABHOI	C.O .	COUR T	Order Dtd. 2020-01-07			(S ea

0	0		27892 /2019			NO. 9				t No - 14)
3 2 1	2032 /202 0	08.01. 2020	WP (C) - 27600 /2019	PRAMOD JENA	C.O .	COUR T NO. 7	Order Dtd. 2020-01-06			(S ea t No - 14)
3 2 2	2033 /202 0	08.01. 2020	WP (C) - 8824/ 2004	A. KHAN	GEN ERA L		Order Dtd. 2015-03-03	WRIT BRAN CH-3		(S ea t No - 33)
3 2 3	2034 /202 0	08.01. 2020	WP (C) - 27926 /2019	P. K. BEHERA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07			(S ea t No - 33)
3 2 4	2035 /202 0	08.01. 2020	BLAPL - 10117 /2019	SWAYAMP R AVA DASH	C.O .	COUR T NO. 7	Order Dtd. 2020-01-07			(S ea t No - 33)
3 2 5	2036 /202 0	08.01. 2020	WP (C) - 28462 /2019	S. K. SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07			(S ea t No - 33)
3 2 6	2037 /202 0	08.01. 2020	WP (C) - 28540 /2019	M/S. S. K. PADHI	C.O .	COUR T NO. 7	Order Dtd. 2020-01-07			(S ea t No - 33)
3 2 7	2038 /202 0	08.01. 2020	WP (C) - 28465 /2019	S. K. SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07			(S ea t No - 33)

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3 2 8	2039 /202 0	08.01. 2020	WP (C) - 27178 /2019	A. B. MALLICK	C.O .	COUR T NO. 7	Order Dtd. 2020-01-07			(S ea t No - 33)
3 2 9	2040 /202 0	08.01. 2020	WP (C) - 27315 /2019	DHARMEND RA SETHY	C.O .	COUR T NO. 7	Order Dtd. 2020-01-07			(S ea t No - 33)
3 3 0	2041 /202 0	08.01. 2020	WP (C) - 28466 /2019	S.K. SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07			(S ea t No - 33)
3 3 1	2042 /202 0	08.01. 2020	WP (C) - 27471 /2019	ASHUTOSH MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2020-01-07		WRIT BRAN CH-4	(S ea t No - 38)
3 3 2	2043 /202 0	08.01. 2020	WP (C) - 28472 /2019	S.K. SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07			(S ea t No - 38)
3 3 3	2044 /202 0	08.01. 2020	WP (C) - 27476 /2019	ASHUTOSH MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2020-01-07		WRIT BRAN CH-4	(S ea t No - 38)
3 3 4	2045 /202 0	08.01. 2020	WP (C) - 28474 /2019	S.K. SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2020-01-06			(S ea t No - 38)
3 3 5	2046 /202 0	08.01. 2020	WP (C) - 27466	ASHUTOSH MOHANTY	C.O .	COUR T NO.	Order Dtd. 2020-01-07		WRIT BRAN CH-4	(S ea t

			/2019			7				No - 38)
336	2047/2020	08.01.2020	WP (C) - 28650/2019	S.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-07			(Seat No - 38)
337	2048/2020	08.01.2020	WP (C) - 28294/2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-20	WRIT BRANCH-5		(Seat No - 20)
338	2049/2020	08.01.2020	WP (C) - 25463/2019	J.J. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-19			(Seat No - 20)
339	2050/2020	08.01.2020	BLAPL - 8366/2019	R.K. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2020-01-08			(Seat No - 20)
340	2051/2020	08.01.2020	ABLAP L- 18622/2019	A.K. MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 20)
341	2052/2020	08.01.2020	ABLAP L- 18595/2019	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 20)
342	2053/2020	08.01.2020	ABLAP L- 18598/2019	S. PADHEE	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 20)

343	2054/2020	08.01.2020	WP (C) - 27623/2019	DEBENDRA BEHERA	C.O .	COURT NO. 8	Order Dtd. 2020-01-06			(Seat No - 20)
344	2055/2020	08.01.2020	ABLAP L- 18600/2019	M.R. SAHOO	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 20)
345	2056/2020	08.01.2020	WP (C) - 250/2019	M. M. PANDA	C.O .	COURT NO. 3	Order Dtd. 2020-01-07	WRIT BRANCH-4		(Seat No - 46)
346	2057/2020	08.01.2020	ABLAP L- 18601/2019	B. P. TANGA	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 46)
347	2058/2020	08.01.2020	WP (C) - 29129/2019	A. K. MISHRA	C.O .	COURT NO. 8	Order Dtd. 2020-01-06	WRIT BRANCH-7		(Seat No - 18)
348	2059/2020	08.01.2020	WP (C) - 28123/2019	DEBENDRA BEHERA	C.O .	COURT NO. 8	Order Dtd. 2020-01-06	WRIT BRANCH-4		(Seat No - 19)
349	2060/2020	08.01.2020	WP (C) - 97/2020	CHINTU SAMAL	C.O .	COURT NO. 22	Order Dtd. 2020-01-07			(Seat No - 19)
350	2061/2020	08.01.2020	CRLMC - 1271/2019	A. KALASH	C.O .	COURT NO. 1	Order Dtd. 2019-12-23			(Seat No)

										- 19)
3 5 1	2062 /202 0	08.01. 2020	WP (C) - 159/2 020	B.K. DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07			(S ea t No - 19)
3 5 2	2063 /202 0	08.01. 2020	WA- 307/2 019	P.K. MOHA NTY	GEN ERA L		Order Dtd. 2019-12-18			(S ea t No - 19)
3 5 3	2064 /202 0	08.01. 2020	ABLAP L- 18724 /2019	NIRANJAN SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 19)
3 5 4	2065 /202 0	08.01. 2020	ABLAP L- 18674 /2019	NIRANJAN	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 19)
3 5 5	2066 /202 0	08.01. 2020	ABLAP L- 18681 /2019	PRAMOD JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 19)
3 5 6	2067 /202 0	08.01. 2020	ABLAP L- 18697 /2019	P.K. SWAIN	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 19)
3 5 7	2068 /202 0	08.01. 2020	CRLRE V- 6/202 0	S.K. TRIPATHY	C.O .	COUR T NO. 23	Order Dtd. 2020-01-07			(S ea t No - 19)
3	2069	08.01.	ABLAP	S.K. BHAN	C.O	COUR	Order Dtd. 2020-01-07			(S

58	/2020	2020	L-18730/2019	JADEO	.	T NO. 9 OLD				ea t No - 19)
359	2070/2020	08.01.2020	BLAPL-10439/2019	SIBA PRASAD SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(S ea t No - 19)
360	2071/2020	08.01.2020	ABLAPL-18721/2019	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 19)
361	2072/2020	08.01.2020	ABLAPL-18720/2019	B.B. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 19)
362	2073/2020	08.01.2020	BLAPL-10436/2019	P. R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2020-01-06			(S ea t No - 19)
363	2074/2020	08.01.2020	CRLMP-1446/2019	B. PUJARI	C.O.	COURT NO. 17	Order Dtd. 2020-01-07			(S ea t No - 19)
364	2075/2020	08.01.2020	CRLMC-3493/2019	S. R. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(S ea t No - 19)
365	2076/2020	08.01.2020	CRLMP-1446/2019	DHARMEND RA SETHY	C.O.	COURT NO. 17	Order Dtd. 2020-01-07			(S ea t No - 19)

										19)
366	2077/2020	08.01.2020	WP(C) - 3344/2003	R. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-01-07			(Seat No - 19)
367	2078/2020	08.01.2020	WP(C) - 137/2020	S. K. PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2020-01-07			(Seat No - 19)
368	2079/2020	08.01.2020	ABLAP L- 18715/2019	A. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 19)
369	2080/2020	08.01.2020	WP(C) - 350/2020	M. N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-07		WRIT BRANCH-3	(Seat No - 14)
370	2081/2020	08.01.2020	ABLAP L- 18612/2019	A. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 14)
371	2082/2020	08.01.2020	WP(C) - 13325/2014	S. K. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2020-01-07			(Seat No - 14)
372	2083/2020	08.01.2020	ABLAP L- 18602/2019	JAYADEV BHOI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No - 14)
377	2084/2020	08.01.2020	WP(C) -	N. K. SATAPATH	C.O.	COURT	Order Dtd. 2020-01-07			(Seat

3	0		8454/ 2006	Y		NO. 9 OLD				t No - 14)
3 7 4	2085 /202 0	08.01. 2020	CONTC - 2461/ 2019	M. R. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07			(S ea t No - 14)
3 7 5	2086 /202 0	08.01. 2020	ABLAP L- 18545 /2019	A. K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 14)
3 7 6	2087 /202 0	08.01. 2020	CONTC - 2506/ 2019	M. R. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07			(S ea t No - 14)
3 7 7	2088 /202 0	08.01. 2020	CONTC - 882/2 019	P. K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-07			(S ea t No - 14)
3 7 8	2089 /202 0	08.01. 2020	CRLMP - 1230/ 2019	B. PUJARI	C.O .	COUR T NO. 17	Order Dtd. 2020-01-07			(S ea t No - 14)
3 7 9	2090 /202 0	08.01. 2020	RVWPE T- 342/2 019	P. K. DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07			(S ea t No - 14)
3 8 0	2091 /202 0	08.01. 2020	WP(C) - 27436 /2019	B. M. SARA NGI	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07			(S ea t No - 14)

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3 8 1	2092 /202 0	08.01. 2020	ABLAP L- 18648 /2019	SURENDRA DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 14)
3 8 2	2093 /202 0	08.01. 2020	ABLAP L- 18645 /2019	S.K. SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 14)
3 8 3	2094 /202 0	08.01. 2020	ABLAP L- 18639 /2019	B. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 14)
3 8 4	2095 /202 0	08.01. 2020	ABLAP L- 18637 /2019	H.K. DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 14)
3 8 5	2096 /202 0	08.01. 2020	WP(C) - 27437 /2019	B.M.SARA NGI	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07		(S ea t No - 14)
3 8 6	2097 /202 0	08.01. 2020	WP(C) - 27439 /2019	B.M.SARA NGI	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07		(S ea t No - 14)
3 8 7	2098 /202 0	08.01. 2020	WP(C) - 27719 /2019	A. KHAN	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07		(S ea t No - 14)
3 8 8	2099 /202 0	08.01. 2020	WP(C) - 27735	M/S.ANIL KUMAR DAS	C.O .	COUR T NO.	Order Dtd. 2020-01-07		(S ea t

			/2019			22			No - 14)
389	2100/2020	08.01.2020	WP (C) - 23466/2019	MR. NIRAN JAN PANDA	C.O .	COURT NO. 22	Order Dtd. 2020-01-07		(Seat No - 14)
390	2101/2020	08.01.2020	WP (C) - 26498/2019	M. K. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-07		(Seat No - 14)
391	2102/2020	08.01.2020	BLAPL - 10454/2019	GANESH SAHOO	C.O .	COURT NO. 23	Order Dtd. 2020-01-06		(Seat No - 14)
392	2103/2020	08.01.2020	CRLRE V- 854/2019	GANESH SAHOO	C.O .	COURT NO. 23	Order Dtd. 2020-01-06		(Seat No - 14)
393	2104/2020	08.01.2020	BLAPL - 10532/2019	GANESH SAHOO	C.O .	COURT NO. 23	Order Dtd. 2020-01-07		(Seat No - 14)
394	2105/2020	08.01.2020	BLAPL - 10531/2019	GANESH SAHOO	C.O .	COURT NO. 23	Order Dtd. 2020-01-07		(Seat No - 14)
395	2106/2020	08.01.2020	ABLAP L- 18636/2019	B. P. TANGA	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Seat No - 14)

3 9 6	2107 /202 0	08.01. 2020	ABLAP L- 18635 /2019	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 14)
3 9 7	2108 /202 0	08.01. 2020	ABLAP L- 18626 /2019	S. BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 14)
3 9 8	2109 /202 0	08.01. 2020	ABLAP L- 18625 /2019	S.R. PATTANAI K	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 14)
3 9 9	2110 /202 0	08.01. 2020	ABLAP L- 18624 /2019	B. ROUT	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 14)
4 0 0	2111 /202 0	08.01. 2020	ABLAP L- 18621 /2019	P.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 14)
4 0 1	2112 /202 0	08.01. 2020	ABLAP L- 18604 /2019	B. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 14)
4 0 2	2113 /202 0	08.01. 2020	ABLAP L- 18605 /2019	G. JAYASING H	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07		(S ea t No - 14)
4 0 3	2114 /202 0	08.01. 2020	ABLAP L- 18610 /2019	S.R. PATTANAI K	C.O .	COUR T NO. 9	Order Dtd. 2020-01-07		(S ea t No

						OLD				- 14)
4 0 4	2115 /202 0	08.01. 2020	ABLAP L- 18613 /2019	B. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 14)
4 0 5	2116 /202 0	08.01. 2020	ABLAP L- 18618 /2019	S. S. BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 14)
4 0 6	2117 /202 0	08.01. 2020	ABLAP L- 18620 /2019	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 14)
4 0 7	2118 /202 0	08.01. 2020	WP(C) - 21436 /2019	B. R. SENAPATI	C.O .	COUR T NO. 24	Order Dtd. 2020-01-07			(S ea t No - 14)
4 0 8	2119 /202 0	08.01. 2020	WP(C) - 20996 /2019	P. K. JENA	C.O .	COUR T NO. 24	Order Dtd. 2020-01-07			(S ea t No - 14)
4 0 9	2120 /202 0	08.01. 2020	BLAPL - 10542 /2019	A. T. NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2020-01-07			(S ea t No - 14)
4 1 0	2121 /202 0	08.01. 2020	BLAPL - 10541 /2019	G. JAYASING H	C.O .	COUR T NO. 23	Order Dtd. 2020-01-07			(S ea t No - 14)
4	2122	08.01.	BLAPL	H. K.	C.O	COUR	Order Dtd. 2020-01-07			(S

1 1	/202 0	2020	- 10536 /2019	DASH	.	T NO. 23				ea t No - 14)
4 1 2	2123 /202 0	08.01. 2020	BLAPL - 10528 /2019	BALARAM SINGH	C.O .	COUR T NO. 23	Order Dtd. 2020-01-07			(S ea t No - 14)
4 1 3	2124 /202 0	08.01. 2020	BLAPL - 10526 /2019	BALARAM SINGH	C.O .	COUR T NO. 23	Order Dtd. 2020-01-07			(S ea t No - 14)
4 1 4	2125 /202 0	08.01. 2020	BLAPL - 10513 /2019	H. K. DASH	C.O .	COUR T NO. 23	Order Dtd. 2020-01-07			(S ea t No - 14)
4 1 5	2126 /202 0	08.01. 2020	BLAPL - 10512 /2019	H. K. DASH	C.O .	COUR T NO. 23	Order Dtd. 2020-01-07			(S ea t No - 14)
4 1 6	2127 /202 0	08.01. 2020	BLAPL - 10510 /2019	H. K. DASH	C.O .	COUR T NO. 23	Order Dtd. 2020-01-07			(S ea t No - 14)
4 1 7	2128 /202 0	08.01. 2020	BLAPL - 10529 /2019	SACHINDR A KANHAR	C.O .	COUR T NO. 23	Order Dtd. 2020-01-07			(S ea t No - 14)
4 1 8	2129 /202 0	08.01. 2020	WP(C) - 1157/ 2010	P. K. DAS	C.O .	COUR T NO. 16	Order Dtd. 2019-12-19			(S ea t No - 14)

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4 1 9	2130 /202 0	08.01. 2020	BLAPL - 10508 /2019	H. K. DASH	C.O .	COUR T NO. 23	Order Dtd. 2020-01-07			(S ea t No - 14)
4 2 0	2131 /202 0	08.01. 2020	WP(C) - 26402 /2019	A. K. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-01-06			(S ea t No - 14)
4 2 1	2132 /202 0	08.01. 2020	WP(C) - 20404 /2019	A. K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-06			(S ea t No - 14)
4 2 2	2133 /202 0	08.01. 2020	WP(C) - 26409 /2019	A. K. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-01-06			(S ea t No - 14)
4 2 3	2134 /202 0	08.01. 2020	WP(C) - 28135 /2019	A. K. MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2020-01-06			(S ea t No - 14)
4 2 4	2135 /202 0	08.01. 2020	BLAPL - 10496 /2019	KADAMBIN I SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2020-01-06			(S ea t No - 14)
4 2 5	2136 /202 0	08.01. 2020	RPFAM - 74/20 19	SUMANTA KUMAR NAYAK	C.O .	COUR T NO. 9	Order Dtd. 2020-01-03			(S ea t No - 14)
4 2	2137 /202	08.01. 2020	RPFAM -	D. DAS	C.O .	COUR T	Order Dtd. 2020-01-03			(S ea

6	0		74/20 19			NO. 9				t No - 14)
4 2 7	2138 /202 0	08.01. 2020	BLAPL - 7742/ 2019	M/S.S.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 14)
4 2 8	2139 /202 0	08.01. 2020	WP(C) - 4257/ 2018	S. C. DAS	C.O .	COUR T NO. 9	Order Dtd. 2020-01-06			(S ea t No - 14)
4 2 9	2140 /202 0	08.01. 2020	WP(C) - 4257/ 2018	A. K. ACHARYA	C.O .	COUR T NO. 9	Order Dtd. 2020-01-06			(S ea t No - 14)
4 3 0	2141 /202 0	08.01. 2020	WP(C) - 4257/ 2018	S. C. DAS	C.O .	COUR T NO. 9	Order Dtd. 2020-01-06			(S ea t No - 14)
4 3 1	2142 /202 0	08.01. 2020	WP(C) - 4257/ 2018	L. K. NAYAK	C.O .	COUR T NO. 9	Order Dtd. 2020-01-06			(S ea t No - 14)
4 3 2	2143 /202 0	08.01. 2020	BLAPL - 9773/ 2019	JYOTI PRAKASH KAR	C.O .	COUR T NO. 2	Order Dtd. 2020-01-07			(S ea t No - 14)
4 3 3	2144 /202 0	08.01. 2020	BLAPL - 9773/ 2019	PABITRA PARIDA	C.O .	COUR T NO. 2	Order Dtd. 2020-01-07			(S ea t No - 14)

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4 3 4	2145 /202 0	08.01. 2020	BLAPL - 9773/ 2019	M/S A. PATTANAI K	C.O .	COUR T NO. 2	Order Dtd. 2020-01-07			(S ea t No - 14)
4 3 5	2146 /202 0	08.01. 2020	WP (C) - 11786 /2018	A. K. MOHANTY	GEN ERA L		Order Dtd. 2019-01-29	WRIT BRAN CH-8		(S ea t No - 42)
4 3 6	2147 /202 0	08.01. 2020	CRLA- 511/2 019	ASHUTOSH MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2020-01-07			(S ea t No - 42)
4 3 7	2148 /202 0	08.01. 2020	BLAPL - 10494 /2019	PARTHA SARATHI DAS	C.O .	COUR T NO. 23	Order Dtd. 2020-01-06			(S ea t No - 42)
4 3 8	2149 /202 0	08.01. 2020	BLAPL - 10492 /2019	B. B. MALLICK	C.O .	COUR T NO. 23	Order Dtd. 2020-01-06			(S ea t No - 42)
4 3 9	2150 /202 0	08.01. 2020	WP (C) - 22017 /2019	P. K. RATH	C.O .	COUR T NO. 24	Order Dtd. 2020-01-07			(S ea t No - 42)
4 4 0	2151 /202 0	08.01. 2020	WP (C) - 22019 /2019	P. K. RATH	C.O .	COUR T NO. 24	Order Dtd. 2020-01-07			(S ea t No - 42)
4 4 1	2152 /202 0	08.01. 2020	BLAPL - 10490	ASHOK KU. SAHOO	C.O .	COUR T NO.	Order Dtd. 2020-01-06			(S ea t

			/2019			23				No - 42)
4 4 2	2153 /202 0	08.01. 2020	WP(C) - 19807 /2019	R. C. MUDULI	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07		WRIT BRAN CH-3	(S ea t No - 11)
4 4 3	2154 /202 0	08.01. 2020	WP(C) - 28090 /2019	B. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07			(S ea t No - 11)
4 4 4	2155 /202 0	08.01. 2020	ABLAP L- 18687 /2019	P. K. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 11)
4 4 5	2156 /202 0	08.01. 2020	ABLAP L- 18543 /2019	SARAT DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-07			(S ea t No - 11)
4 4 6	2157 /202 0	08.01. 2020	WP(C) - 27711 /2019	N. K. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07			(S ea t No - 11)
4 4 7	2158 /202 0	08.01. 2020	WP(C) - 27717 /2019	NANDA KISHORE ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07			(S ea t No - 11)
4 4 8	2159 /202 0	08.01. 2020	WP(C) - 29042 /2019	R. C. MUDULI	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07			(S ea t No - 11)

449	2160 /2020	08.01. 2020	WP (C) - 29125 /2019	CHINTU SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07			(S ea t No - 11)
450	2161 /2020	08.01. 2020	WP (C) - 26973 /2019	JYOTI PRAKASH KAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-07			(S ea t No - 11)
451	2162 /2020	08.01. 2020	WP (C) - 28318 /2019	BISWAJIT DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07			(S ea t No - 11)
452	2163 /2020	08.01. 2020	WP (C) - 20999 /2019	P. K. JENA	C.O .	COUR T NO. 24	Order Dtd. 2020-01-07			(S ea t No - 11)
453	2164 /2020	08.01. 2020	WP (C) - 21152 /2019	S. CHOUDHUR Y	C.O .	COUR T NO. 24	Order Dtd. 2020-01-07			(S ea t No - 11)
454	2165 /2020	08.01. 2020	WP (C) - 21937 /2019	GANESWAR JAYASING H	C.O .	COUR T NO. 24	Order Dtd. 2020-01-07	WRIT BRAN CH-5		(S ea t No - 32)
455	2166 /2020	08.01. 2020	WP (C) - 23754 /2019	B. B. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2020-01-07			(S ea t No - 32)
456	2167 /2020	08.01. 2020	WP (C) - 25944 /2019	D. K. NAIK	C.O .	COUR T NO. 24	Order Dtd. 2020-01-07			(S ea t No)

										- 32)
4 5 7	2168 /202 0	08.01. 2020	WP (C) - 28398 /2019	B. K. LENKA	C.O .	COUR T NO. 24	Order Dtd. 2020-01-07			(S ea t No - 32)
4 5 8	2169 /202 0	08.01. 2020	WP (C) - 27845 /2019	M/S.DESH A RANJAN RATH	C.O .	COUR T NO. 24	Order Dtd. 2020-01-06			(S ea t No - 32)
4 5 9	2170 /202 0	08.01. 2020	WP (C) - 28297 /2019	PRATAP NAIK	C.O .	COUR T NO. 22	Order Dtd. 2020-01-06			(S ea t No - 32)
4 6 0	2171 /202 0	08.01. 2020	WP (C) - 15127 /2014	SURENDRA DAS	C.O .	COUR T NO. 24	Order Dtd. 2020-01-06			(S ea t No - 32)
4 6 1	2172 /202 0	08.01. 2020	WP (C) - 15127 /2014	K. P. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2020-01-06			(S ea t No - 32)
4 6 2	2173 /202 0	08.01. 2020	WP (C) - 15127 /2014	P. K. MISHRA	C.O .	COUR T NO. 24	Order Dtd. 2020-01-06			(S ea t No - 32)
4 6 3	2174 /202 0	08.01. 2020	WP (C) - 18317 /2019	K. N. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-06		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 6)

4 6 4	2175 /202 0	08.01. 2020	WP(C) - 12868 /2018	A. C. JENA	C.O .	COUR T NO. 24	Order Dtd. 2020-01-06		(S ea t No - 11 6)
4 6 5	2176 /202 0	08.01. 2020	WP(C) - 29135 /2019	J. R. KHUNTIA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07		(S ea t No - 11 6)
4 6 6	2177 /202 0	08.01. 2020	WP(C) - 17359 /2019	J. R. KHUNTIA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07		(S ea t No - 11 6)
4 6 7	2178 /202 0	08.01. 2020	WP(C) - 17360 /2019	J. R. KHUNTIA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07		(S ea t No - 11 6)
4 6 8	2179 /202 0	08.01. 2020	WP(C) - 29202 /2019	J. R. KHUNTIA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07		(S ea t No - 11 6)
4 6 9	2180 /202 0	08.01. 2020	WP(C) - 29143 /2019	J. R. KHUNTIA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07		(S ea t No - 11 6)
4 7 0	2181 /202 0	08.01. 2020	WP(C) - 29145 /2019	J. R. KHUNTIA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-07		(S ea t No - 11 6)
4 7 1	2182 /202 0	08.01. 2020	CRLMP - 1851/ 2019	M/S.U.C. JENA	C.O .	COUR T NO. 3	Order Dtd. 2020-01-07		(S ea t No

						OLD				- 11 6)
4 7 2	2183 /202 0	08.01. 2020	WP (C) - 28258 /2019	SIBA PRASAD SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2020-01-07		WRIT BRAN CH-5	(S ea t No - 20)
4 7 3	2184 /202 0	08.01. 2020	WP (C) - 19321 /2019	P. K. MOHANTY	GEN ERA L		Order Dtd. 2019-11- 05Misc.case,		WRIT BRAN CH-5	(S ea t No - 23)
4 7 4	2185 /202 0	08.01. 2020	WP (C) - 8084/ 2018	T. BAG	GEN ERA L		Order Dtd. 2019-07-16			(S ea t No - 23)
4 7 5	2186 /202 0	08.01. 2020	WP (C) - 7105/ 2005	D. SAMAL	GEN ERA L		Order Dtd. 2016-09- 13Petition,Annexure,		WRIT BRAN CH-5	(S ea t No - 32)
4 7 6	2187 /202 0	08.01. 2020	WP (C) - 7107/ 2005	D. SAMAL	GEN ERA L		Order Dtd. 2016-09- 13Petition,Annexure,		WRIT BRAN CH-5	(S ea t No - 32)
4 7 7	2188 /202 0	08.01. 2020	WP (C) - 7109/ 2005	D. SAMAL	GEN ERA L		PetitionAnnexure,		WRIT BRAN CH-5	(S ea t No - 32)
4 7 8	2189 /202 0	08.01. 2020	WP (C) - 7110/ 2005	D. SAMAL	GEN ERA L		PetitionAnnexure,		WRIT BRAN CH-5	(S ea t No - 32)
4	2190	08.01.	WP (C)	D. SAMAL	GEN		PetitionAnnexure,		WRIT	(S

79	/2020	2020	- 7112/2005		ERALL				BRANCH-5	eat No - 32)
480	2191/2020	08.01.2020	WP(C) - 7162/2005	D. SAMAL	GENERAL		PetitionAnnexure,		WRIT BRANCH-5	(Seat No - 32)
481	2192/2020	08.01.2020	WP(C) - 7163/2005	D. SAMAL	GENERAL		Order Dtd. 2016-09-13		WRIT BRANCH-5	(Seat No - 32)
482	2193/2020	08.01.2020	WP(C) - 7168/2005	D. SAMAL	GENERAL		PetitionAnnexure,		WRIT BRANCH-5	(Seat No - 32)
483	2194/2020	08.01.2020	WP(C) - 7169/2005	D. SAMAL	GENERAL		Order Dtd. 2016-09-13		WRIT BRANCH-5	(Seat No - 32)
484	2195/2020	08.01.2020	WP(C) - 21016/2018	G. C. JENA	GENERAL		Order Dtd. 2019-11-26			(Seat No - 32)
485	2196/2020	08.01.2020	WP(C) - 18075/2018	G. C. JENA	GENERAL		Order Dtd. 2019-08-13			(Seat No - 32)
486	2197/2020	08.01.2020	WP(C) - 7549/2005	D. SAMAL	GENERAL		PetitionAnnexure,		WRIT BRANCH-2	(Seat No -

										7)
4 8 7	2198 /202 0	08.01. 2020	WP (C) - 8847/ 2005	D. SAMAL	GEN ERA L		PetitionAnnexure,		WRIT BRAN CH-7	(S ea t No - 44)
4 8 8	2199 /202 0	08.01. 2020	WP (C) - 7322/ 2008	D. SAMAL	GEN ERA L		Order Dtd. 2019-12-23			(S ea t No - 44)
4 8 9	2200 /202 0	08.01. 2020	WP (C) - 6818/ 2012	D. SAMAL	GEN ERA L		Order Dtd. 2019-09- 17Petition,Annexure,			(S ea t No - 44)
4 9 0	2201 /202 0	08.01. 2020	WP (C) - 2012/ 2012	D. SAMAL	GEN ERA L		Order Dtd. 2015-07- 22Petition,Annexure,			(S ea t No - 44)
4 9 1	2202 /202 0	08.01. 2020	WP (C) - 7178/ 2005	D. SAMAL	GEN ERA L		Order Dtd. 2016-09- 13Petition,Annexure,		WRIT BRAN CH-5	(S ea t No - 32)
4 9 2	2203 /202 0	08.01. 2020	WP (C) - 7179/ 2005	D. SAMAL	GEN ERA L		Order Dtd. 2016-09-13		WRIT BRAN CH-5	(S ea t No - 32)
4 9 3	2204 /202 0	08.01. 2020	ITA- 4/200 5	JYOTI RANJAN SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019-12-18		CIVI L REVI SION	(S ea t No - 5)
4 9 4	2205 /202 0	08.01. 2020	WP (C) - 7170/	D. SAMAL	GEN ERA L		Order Dtd. 2016-09- 13Petition,Annexure,		WRIT BRAN CH-5	(S ea t

			2005						No - 32)
495	2206/2020	08.01.2020	WP (C) - 6932/2012	S. P. SAHOO	GENERAL		Order Dtd. 2019-12-12		(Seat No - 32)
496	2207/2020	08.01.2020	WP (C) - 14446/2005	P. C. BEHRA	GENERAL		Order Dtd. 2011-03-03	WRIT BRANCH-8	(Seat No - 29)
497	2208/2020	08.01.2020	WP (C) - 14054/2011	A. SAHOO	GENERAL		Order Dtd. 2011-05-18 Petition, Annexure, Misc. case, Counter, Rejoinder,	WRIT BRANCH-2	(Seat No - 7)
498	2209/2020	08.01.2020	WP (C) - 14400/2017	A. K. SAA	GENERAL		Order Dtd. 2018-06-21	WRIT BRANCH (DIVISION BENCH)	(Seat No - 110)
499	2210/2020	08.01.2020	WP (C) - 25238/2019	A. C. R. DAS	GENERAL		Order Dtd. 2019-12-16 Petition, Annexure,		(Seat No - 110)
500	2211/2020	08.01.2020	WP (C) - 27677/2019	M. PATI	GENERAL		Order Dtd. 2020-01-03		(Seat No - 110)
501	2212/2020	08.01.2020	WP (C) - 27995/2019	M. PATI	GENERAL		Order Dtd. 2020-01-02		(Seat No - 110)

5 0 2	2213 /202 0	08.01. 2020	WP(C) - 17177 /2016	B. K. LENKA	GEN ERA L		Order Dtd. 2019-12-09			(S ea t No - 11 0)
5 0 3	2214 /202 0	08.01. 2020	WP(C) - 24203 /2019	B. K. SINGH	GEN ERA L		Order Dtd. 2020-01-03			(S ea t No - 11 0)
5 0 4	2215 /202 0	08.01. 2020	WP(C) - 9840/ 2019	R. K. MOHA PATRA	GEN ERA L		Order Dtd. 2019-12-16		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 6)
5 0 5	2216 /202 0	08.01. 2020	WP(C) - 10187 /2009	SK. SAMIM	GEN ERA L		Order Dtd. 2011-03-31		WRIT BRAN CH-4	(S ea t No - 19)
5 0 6	2217 /202 0	08.01. 2020	WP(C) - 11094 /2019	R. K. MOHANPAT RA	GEN ERA L		Order Dtd. 2019-12-03			(S ea t No - 19)
5 0 7	2218 /202 0	08.01. 2020	OJC- 9923/ 2001	D. SAMAL	GEN ERA L		Order Dtd. 2016-11-03		WRIT BRAN CH-6	(S ea t No - 26)
5 0 8	2219 /202 0	08.01. 2020	CRLRE V- 589/2 018	B. K. BEHERA	GEN ERA L		Order Dtd. 2018-08-28		CRIM INAL REVI SION	(S ea t No - 4)
5 0 9	2220 /202 0	08.01. 2020	CONTC - 514/2 019	S. K. DAS	GEN ERA L		Order Dtd. 2019-10-15			(S ea t No

										-4)
510	2221/2020	08.01.2020	ABLAP L-7576/2017	J. P. KAR	GENERAL		Order Dtd. 2019-12-20		CRIMINAL MISC -2	(Seat No - 10)
511	2222/2020	08.01.2020	WP (C) - 9109/2005	S.K.DAS	GENERAL		Order Dtd. 2018-03-20		WRIT BRANCH-2	(Seat No - 9)
512	2223/2020	08.01.2020	ABLAP L-19297/2017	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2018-06-28		CRIMINAL MISC -2	(Seat No - 17)
513	2224/2020	08.01.2020	ABLAP L-16842/2019	S. K. SWAIN	GENERAL		Order Dtd. 2019-11-26			(Seat No - 17)
514	2225/2020	08.01.2020	OJC-3355/2000	D.SAMAL	GENERAL		Order Dtd. 2017-04-18		WRIT BRANCH-7	(Seat No - 10)
515	2226/2020	08.01.2020	RFA-14/2014	M. DAS	GENERAL		Order Dtd. 2015-01-16		FIRST APPEAL	(Seat No - 6)
516	2227/2020	08.01.2020	RFA-12/2015	KARUNANA KAR GUYA	GENERAL		Order Dtd. 2016-04-04		FIRST APPEAL	(Seat No - 5)
517	2228/2020	08.01.2020	WP (C) - 19827/2017	NIRANJAN SAHOO	C.O.	CHIEF JUSTICE'S	Order Dtd. 2020-01-06			(Seat No -

						COURT			5)	
518	2229/2020	08.01.2020	CONTC - 562/2005	D. SAMAL	GENERAL		Order Dtd. 2017-06-29	Petition, Annexure,	CONT EMPT	(Seat No - 2)
519	2230/2020	08.01.2020	WA- 151/2015	R. BEHERA	GENERAL		Order Dtd. 2019-08-28			(Seat No - 2)
520	2231/2020	08.01.2020	CRLA- 652/2015	R. K. DEHURY	GENERAL		Order Dtd. 2019-12-19		CRIMINAL APPEAL	(Seat No - 5)
521	2232/2020	08.01.2020	CRLA- 378/2007	B. L. TRIPATHY	GENERAL		Order Dtd. 2016-10-17		CRIMINAL APPEAL	(Seat No - 1)
522	2233/2020	08.01.2020	CRLRE V- 62/2017	B. L. TRIPATHY	GENERAL		Order Dtd. 2018-01-10		CRIMINAL REVISION	(Seat No - 3)
523	2234/2020	08.01.2020	CRLMP - 657/2019	S. P. SAHO	GENERAL		Order Dtd. 2020-01-07			(Seat No - 3)
524	2235/2020	08.01.2020	WP(C) - 13635/2019	B. NAYAK	GENERAL		Entire Order			(Seat No - 3)
525	2236/2020	08.01.2020	OJC- 1124/1982	D. B. PADHI	GENERAL		Order Dtd. 1989-10-17			(Seat No - 3)
526	2237/2020	08.01.2020	WP(C) - 13635	B. NAYAK	GENERAL		Entire Order			(Seat No - 3)

			/2019						No - 3)
5 2 7	2238 /202 0	08.01. 2020	WP (C) - 13635 /2019	B. NAYAK	GEN ERA L		Order Dtd. 2019-12-24 Petition, Annexure, Entire Order,		(S ea t No - 3)
5 2 8	2239 /202 0	08.01. 2020	WP (C) - 14275 /2017	P. BEBERA	GEN ERA L		Order Dtd. 2019-12-13		(S ea t No - 3)
5 2 9	2240 /202 0	08.01. 2020	WP (C) - 4904/ 2018	M. N. MOHANTY	GEN ERA L		Order Dtd. 2019-11-27		(S ea t No - 3)
5 3 0	2241 /202 0	08.01. 2020	WP (C) - 12022 /2004	H. K. BHOL	GEN ERA L		Order Dtd. 2019-08-20		(S ea t No - 3)
5 3 1	2242 /202 0	08.01. 2020	OJC- 7484/ 1997	M. MISHRA	GEN ERA L		Order Dtd. 1997-06-04 Petition,	WRIT BRAN CH-2	(S ea t No - 6)
5 3 2	2243 /202 0	08.01. 2020	OJC- 1843/ 1997	S. K. RATH	GEN ERA L		Judgement Dtd. 2015-02-02	WRIT BRAN CH-2	(S ea t No - 9)
5 3 3	2244 /202 0	08.01. 2020	ARBP- 50/20 18	G. JAYASING H	GEN ERA L		Order Dtd. 2019-12-20		(S ea t No - 9)
5 3 4	2245 /202 0	08.01. 2020	TRP (C))- 191/2 019	H.K. DASH, ADV	GEN ERA L		Order Dtd. 9999-12-31 Petition, Counter,		(S ea t No - 9)
5 3	2246 /202	08.01. 2020	CRLMP -	P. BEHERA	GEN ERA		Order Dtd. 2019-11-14		(S ea

5	0		1081/ 2019		L					t No - 9)
5 3 6	2247 /202 0	08.01. 2020	OJC- 13776 /1997	N. K. SATAPATH Y	GEN ERA L		Order Dtd. 2015-05- 14Petition,Annexure,		WRIT BRAN CH-6	(S ea t No - 26)
5 3 7	2248 /202 0	08.01. 2020	WA- 81/20 17	B. BISWAL	GEN ERA L		Order Dtd. 2019-08-28			(S ea t No - 26)
5 3 8	2249 /202 0	08.01. 2020	WA- 122/2 017	B. BISWAL	GEN ERA L		Order Dtd. 2019-12-13		M.J. C.	(S ea t No - 1)
5 3 9	2250 /202 0	08.01. 2020	WP (C) - 29074 /2019	B. K. BEHE RA	C.O .	COUR T NO. 22	Order Dtd. 2020-01-07			(S ea t No - 1)